

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:10th July, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 59/2017(CZ)	Mahendra Pratap Singh Vs M/s Birla Corporation Ltd. & 3 Ors.	Mr. Rohit Sharma, Adv.	
2.	Original Application No. 58/2017(CZ)	Eco Balance Society of Raj. Vs State of Rajasthan through Principal Secretary & Ors.	Mr. Anurag Tripathi, Adv. Mr. R.S.Tripathi, Adv.	
FOR HEARING				
3.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Shantanoo Saxena, Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
4.	Original Application No. 319/2014(CZ)	Dukalu Ram Vs. Union of India & Ors.	Mr. Atindriya Chakrabarty Adv. Mr. Sidharth Singh Chouhan, Adv. Ms. Parul Bhadoria Adv. Mr. OmShankarShrivastava, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv.	
5.	Original Application No. 76/2015(CZ)	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. M.S. Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Arvind Soni, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sharma, Adv. Mr. RohitKumarTuteja, Adv. R-8 Mr. M.K.Meena, Adv. R-9	
6.	Original Application No. 125/2016(CZ) (M.A.No.37/17)	Medha Patkar Vs. State of Madhya Pradesh & 3 Ors.	Ms. Medha Patkar, applicant in person Mr. Vivek Petwa, Adv. Mr. Sachin K. Verma, Adv.	
7.	Original Application No. 07/2017(CZ)	Shankar Batham Vs State of M.P. & Ors.	Mr. Aditya Vijay Singh, Adv.	
8.	Original Application No. 134/2016(CZ)	Jitendra Singh Tomar Vs State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Akash Ambedkar, Adv. Mr. Vivek Choudhary, Adv. for Dr. Vijay Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	

9.	Original Application No. 88/2016(CZ)	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	
10.	Original Application No. 156/2016(CZ) (M.A.No.128/17)	Kuldeep Singh Parihar Vs. State of M.P. & 11 Ors.	Mr. Mohd. Arif Sheikh, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv. Mr. Aditya Vijay Singh, Adv.	
11.	Appeal No. 07/2017(CZ)	M/s Lubok Caron LLP Vs RSPCB & Anr.	Mr. Arvind Soni, Adv. Mr. Dharamveer Sharma, Adv.	
12.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. A.K.Charles, Adv.	
13.	Original Application No. 11/2015 (CZ)	Kishore Samrite <i>(Copper Mining)</i> Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Dharamveer Sharma,Adv. Mr. OmShankarShrivastav,Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Ms. Parul Bhadoria Adv. for Mr. Purushaindra Kaura Adv. Mr. Shrey Raj Saxena, Adv.	
14.	Original Application No. 27/2016(CZ) (M.A.No.672/17)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharamveer Sharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran,Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
15.	Original Application No. 134/2013(THC)	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Manoj Sharma, Adv. Mr. Sandeep Singh, Adv.R-1 Mr. Sachin K. Verma. Adv. Mr. M.S. Kacchawa,Adv.R-2 Mr. Avtar SinghSolanki,Adv. Mr. DharmveerSharmaAdv. Mr. B.C. Chirania, Adv. Mr. Ravi Chirania Adv. Mr. Shailesh Prakash Sharma,Adv. Mr. Arvind Soni, Adv.	

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